

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 296/2013

Date: 2.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Approval of transmission tariff for (i) Aurangabad– Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 16.12.2013:-

1. Documentary evidence to substantiate that the anticipated delay of 14 months in commissioning the asset is because of RoW problem, court case and severe drought;
2. Actual DOCO of assets and revised Forms-1 & 2.
3. Detailed reason for cost variation of 129.88% in Asset-I, along with documentary evidence;
4. Reason for over estimation of FR cost for Assets-II & III;
5. Data for Capital cost benchmarking in accordance with the Commission's Orders dated 27.4.2010 and 16.6.2010;
6. Complete details of balance and retention payment, against which additional capital expenditure of ₹ 117.77 Cr. has been claimed.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)